NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.84/17	-	For hearing	230-232	H C Hydraulic Technologies Pvt Ltd

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

SIGNATURE

REPRESENTATION TO WHOM

BINDY CHALKO 9945754280.

ORDER

PCS for Petitioner Company is present. He has filed memo alongwith annexure that notices are issued to the authorities to whom they were ordered. However, PCS has to file delivery of notices to be reported. O.L has filed Application in O.L.R No.186/17 seeking permission to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. PCS for Petitioner has no objection to grant permission to O.L. Hence, OLR No.186/17 is allowed vide separate order. O.L is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of Transferor Company. Petitioner Company is directed to pay the fee of the Chartered Accountant as fixed. No response from RBI, ROC-Karnataka and also from Income Tax Department. Await reports if any. For filing reports and for filing comments if any, list it on 13/03/2018.

Member (T)

Member (J)